

Becoming self-reliant in defence manufacturing

†2121. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of DEFENCE be pleased to state:

(a) the amount spent on import of defence equipments and weapons during the last three years;

(b) whether it is a fact that the steps being taken on the issue of becoming self-reliant/indigenisation in manufacturing of weapons are proving to be inadequate, due to which the import of weapon is increasing year after year; and

(c) the steps taken to make the country self-reliant in the matter and by when self-reliance will be achieved, and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) Government is pursuing initiatives to achieve higher levels of indigenisation and self reliance in the defence sector by harnessing the capabilities of the public and private sector industries in the country. These measures include according priority and preference to procurement from Indian vendors and liberalization of the licensing regime.

The expenditure on Capital acquisition from foreign vendors and the percentage of such expenditure to the total expenditure on Capital acquisition during each of the last three years is as under:

(₹ in crore)	
Year	Expenditures
2013-14	35082.10 (52.47%)
2014-15	24992.36 (38.11%)
2015-16	22422.12 (36.30%)

Leakage of question papers of Army Recruitment Board

2122. SHRI ANIL DESAI:

SHRI SANJAY RAUT:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that question papers of an examination for recruitment to some lower level posts conducted by Army Recruitment Board, were leaked in

†Original notice of the question was received in Hindi.

Maharashtra and Goa, which led to cancellation;

(b) if so, details thereof and the action taken against the culprits;

(c) whether any arrests have been made in this regard; and

(d) the details of the steps taken or proposed to be taken by Government to avoid such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) On 26th February, 2017, an incident of leakage of question papers for Common Entrance Examination for recruitment of Other Ranks in Army under Headquarters Recruiting Zone, Pune in the States of Maharashtra and Goa, was reported which led to cancellation of the said examination. The Government has ordered an enquiry by the Central Bureau of Investigation in the matter.

(c) Three (03) persons are in Police custody.

(d) Army has re-sensitized their dealing staff about the need to follow Standard Operating Procedures and have directed them that any violations thereof will be strictly dealt with. Further, the Government has approved introduction of Online Entrance Examination for recruitment of Other Ranks in Army in 2-3 recruiting zones on a pilot basis.

Overseas remittances to Kerala

2123. SHRI ABDUL WAHAB: Will the Minister of FINANCE be pleased to state the details of money remitted by overseas Indians to the State of Kerala during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): State-wise details about remittances are not available with the Reserve Bank of India. However, details of remittances/private transfers by Non-Resident Indians as recorded in India's balance of payments statistics are set out in the Table below:

Year	Gross (US\$ million)
2013-14	69,638
2014-15	69,819